Sinnar Thermal Power Limited - Under CIRP

List of Creditors under clause [ca] of sub-regulation [2] of regulation 13 the IBBI [Insolvency Resolution Process for Corporate Persons] Regulations, 2016 Date of Commencement of CIRP-19th September, 2022, Claims updated till 28,07/2025

_		Annexure 3													
	Annexure 3 Secured financial creditors (other than financial creditors belonging to any class of creditors)														
		Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if an	
S1 N	o. Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable						
1	Punjab National Bank	03.10.2022	4,598,812,959.24	4,598,812,959.24	Secured Financial Creditor	Please refer to Annexure & for security interest	Please refer to Annexure A for security interest	No	2.89	-	Nil	-	-	Please refer to Annexure A for security interest	
2	REC Limited	21.10.2022	52,626,859,903.00	52,626,859,903.00	Secured Financial Creditor			No	33.08		Nii				
3	Power Finance Corporation Limited	04.10.2022	65,532,800,000.00	65,532,800,000.00	Secured Financial Creditor			No	41.19	-	Nii		-		
4	Axis Bank Limited	03.10.2022 / 07.02.2024	12,918,754,895.69	12,918,754,895.69	Secured Financial Creditor			No	8.12	-	Nii	-	-		
5	Canara Bank	26.08.2023	2,702,481,122.23	2,702,481,122.23	Secured Financial Creditor			No	1.70	-	Nil	_	-		
6	Bank of India	20.09.2023	12,917,628,211.00	12,917,628,211.00	Secured Financial Creditor			No	8.12		Nil				
7	Life Insurance Corporation of India	06.02.2024	7,796,641,392.15	7,796,641,392.15	Secured Financial Creditor			No	4.90	_	Nii	_			
	Total		159,093,978,483.31	159,093,978,483.31					100.00	-		-			